Written Ansivers ACTION AGAINST HANKARACHARYA OF PJRI

178. SHRI A. G. KULKARNI : Will the Minister of HOME AFFAIRS be pleased to state the action taken by the Government of Bihar and the Gov ernment of India against Shankaracharya of Puri abort his statement that no law could pr vent Hindus from practising untouch bility?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI /IDYA CHARAN SHUKLA) : The Bihar Government were advised to e: amine the authentic text of the speeci delivered by the Shankaracharya at Patna on March 29. 1969 with a ^ iew to launching a prosecution. They have reported that the police institute'1 a case under the Untouchability (0 fences) Act. 1955 and section 153-A. IPC. The case is under investigation

The police have also registered and are investigating a case under the Untouchability (Offerees) Act, 1955 in respect of the stat ments made by the Shankaracharya in Delhi on April 8, 1969.

OCCUPANCY IN G WERNMENT HOTELS

179. SHRI A. G. KULKARNI: SHRI KR1 SHAN KANT:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a> whether the Public Sector hotels, particularly Ashoka Hotel is facing difficulties as regards f ill occupancy and if so, what are the n asons: and

(b) what are the occupancy ratios of these hotels di ring the last three years?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR.

KARAN SINGH) (a) and (b) Constant efforts are m; de to improve occupancy in Public Sector hotels. However, statistics for public sector hotels are maintained differently from the way they are maintaine i in private sector hotels, and the two types of hotels are in healthy competition. The private sector hotels, for t ade reasons, do .not publish their occul ancy statistics. For the same trade r .asons, it would be wholesome to restrict publication of statistics that are ikely to be prejudicial to trade in pu ilic sector hotels.

शिक्षा सचिवों का सम्मेलन

to Questions

180, श्री राम सहाय :

श्री बाब माई एम० चिनाई :

क्या शिक्षा तथा युवा सेवा मन्त्री यह बताने की कृपा करेंगे कि दिल्ली में राज्यों के शिक्षा सचिवों के हुए सम्मेलन में जिसका उद्घाटन उन्होंने 21 मई को किया था, क्या निर्णय लिए गए; और उन निर्णयों को कार्यान्वित करने के लिए क्या उपाय सोचे गए हैं ?

t[CONFERENCE OF **EDUCATION SECRETARIES**

180. SHRI RAM SAHAI:

SHRI **BABUBHAI** M CHINAI:

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state the decisions taken at the conference of the Education Secretaries of the States which was held in Delhi and inaugurated by him on the 21st May, and what measures have been contemplated to implement those decisions?]

शिक्षातयायुवासेवामंत्री (प्रो०वी०के० आर विशास भवन में 21 और 22मई, 1969 को हुए, राज्यों तथा संघीय क्षेत्रों की शिक्षा सचिवों के सम्मेलन के मुख्य निर्णयों और सिफारिशों तथा इन निणयों को कार्यान्वित करने के लिए उठाए गए कदमों की एक प्रति-संलग्न है । दिखिये परिशिष्ट 69, अनुपत्र संख्या 6 (अंग्रेजी संस्करण)]।

t[THE MINISTER FOR EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO): A copy of the main conclusions and recommendations of the Conference of Education Secretaries of States and Union Territories held at Vigyan Bhawan on 21st and 22nd May, 1969 and the steps taken to implement these decisions is attached. [See Appendix LXIX, An-nexure No. 6)].

t[] English translation.